

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 284 OF 2016

AND

APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016

Dated: 13th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

APPEAL NO. 284 OF 2016

Biomass Power Producers & Ors. ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Ankita Bafna
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Ms. Swapna Seshadri
Ms. Rhea Luthra
Mr. Ashwin Ramanathan for R-2

Mr. Aditya Grover for R-3

APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016

Punjab State Power Corporation Ltd. ... Appellant(s)

Vs.

Biomass Power Producers Association & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Rhea Luthra
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Ms. Ankita Bafna
Mr. Hemant Singh for R-1

Mr. Aditya Grover for R-3

Mr. Sakesh Kumar for R-4

ORDER

Learned senior counsel appearing for the appellant is stated to be in some personal difficulty and an adjournment is sought on that ground.

List the matter on **27.03.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member